

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4220
TO BE ANSWERED ON 11.08.2017

BUDGETARY ALLOCATION UNDER ICDS SCHEME

4220. SHRI K. PARASURAMAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of budgetary allocation made under Integrated Child Development Services (ICDS) scheme during the 12th Five Year Plan along with the funds actually allocated and utilised thereunder, State/UT-wise and year-wise;
- (b) the proportion of fund allocated/released by the Government so far out of the total outlay under the scheme during the said period;
- (c) the details of the targets set/achieved under under the scheme during the said period ;
- (d) whether the decline in allocation has made any impact in the performance of scheme in view of rise in food prices due to inflation; and
- (e) if so, the steps taken by the Government to fill these gaps and to protect the entitlements of beneficiaries of the Scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) & (b): The Budgetary allocation and funds allocated/utilized by States/UTs under Integrated Child Development Services (ICDS) Scheme during the 12th Five Year Plan is at **Annex-I & Annex-II.**
- (c): The targets set under the Scheme for the 12th Five Year Plan is as under:

S. No.	Impact Level	Target
i.	Reduction in percentage of underweight (<-2SD) children below 3 and 5 years (separately)	10 percentage point
ii.	Reduction in percentage of severely underweight (<-3SD) children below 3 years	50%
iii.	Reduction in prevalence of anaemia in under-5 children	20%
iv.	Reduction in prevalence of anaemia in pregnant women	20%
v.	Reduction in incidence of low birth weight babies	10%
vi.	Percentage of 5-6 years children at the AWCs who are school-ready	60%

- (d): No, Madam.
- (e): Does not arise.

Annex-I

**Statement referred in reply to part (a) of lok sabha usq.no. 4220 for 11.08.2017
Regarding Budgetary Allocation Under ICDS Scheme**

Allocation for Twelfth Five Year Plan (2012-13 to 2016-17) : Rs. 1,23,580 crore

(Rupees in crores)

S. No	Year	EFC /Cabinet approved	Budget Allocation (BE)	Budget Allocation (RE)	Expenditure (GoI Share)	Percentage w.r.t. RE
1	2012-13	16542.00	15,850.00	15,850.00	15701.50	99.06%
2	2013-14	22027.00	17,700.00	16,312.00	16,267.49	99.73%
3	2014-15	26533.00	18,195.00	16561.60	16581.82*	100.12%
4	2015-16	28453.00	8335.77	15483.77	15438.93	99.71%
5	2016-17	30025.00	14,000.00	14560.60	14430.32	99.11%

* This includes saving from other schemes during the year.

STATEMENT REFERRED IN REPLY T O PART (a) OF LOK SABHA USQ.NO. 4220 FOR 11.08.2017

State/UT wise amount released and utilised for implementation of ICDS Scheme during 12th Five Year Plan

Sl. No.	STATE	Rupees in lakhs									
		2012-13		2013-14		2014-15		2015-16		2016-17	
		Funds released	Exp. Reported by States including state share	Funds released	Exp. Reported by States including state share	Funds released	Exp. Reported by States including state share	Funds released	Exp. Reported by States including state share	Funds released	Exp. Reported by States including state share *
1	ANDHRA PRADESH	110011.33	141522.07	111334.49	167876.93	99446.78	135715.16	68818.48	98148.45	56387.46	60837.44**
2	BIHAR	107957.00	157647.59	107609.68	185458.2	116266.84	174287.15	102372.56	144090.04	98099.36	95433.75**
3	CHHATTISGARH	53860.37	60688.87	50459.30	46650.62	51703.52	76484.69	51151.54	64376.96	41939.90	55354.42
4	GOA	1859.53	1931.36	1567.58	1353.36	2617.25	2569.60	1228.04	2715.22	1067.70	2130.53
5	GUJARAT	60144.11	87054.57	60807.51	60078.39	48886.15	83162.09	64185.05	98608.32	69417.36	95360.17
6	HARYANA	30331.08	34820.58	31266.40	31768.83	31158.68	35837.16	16081.19	26580.94	20871.79	12598.52**
7	HIMACHAL PRADESH	17014.46	20201.69	17278.95	19004.38	17184.09	12233.27	19507.32	21044.30	23696.07	22901
8	JAMMU & KASHMIR	26029.50	36271.67	29610.25	15073.77	26031.19	22464.07	27362.65	35271.02	26732.11	17953.58
9	JHARKHAND	38673.75	61462.18	49930.46	65952.53	46904.30	68793.23	46217.72	57446.15	48163.54	50645.74**
10	KARNATAKA	67426.31	113225.28	75135.57	94938.87	82856.77	148331.32	96394.53	154998.70	53686.59	137883.81
11	KERALA	27472.04	39045.33	35995.97	35645.2	24726.35	45494.41	28554.27	58765.87	34357.05	39785.59
12	MADHYA PRADESH	147086.26	169751.28	102418.63	143225.8	122544.60	166253.17	108673.52	196464.40	110506.46	120915.88**
13	MAHARASHTRA	140032.78	215117.47	129519.81	143552.67	90781.88	147621.41	104166.66	107134.98	105660.17	24165.65**
14	ODISHA	66424.71	102438.85	97438.29	124223.56	87511.73	116532.61	65643.69	106505.11	72497.49	104780.31
15	PUNJAB	29429.25	31481.2	24546.11	25998.72	25893.06	32922.38	13689.39	14497.21	16982.50	11755.82**
16	RAJASTHAN	68853.08	98296.03	65232.45	95120.74	73992.88	88413.35	49851.78	103243.25	62397.70	59343.5**
17	TAMIL NADU	42882.04	86535.21	65605.57	82785.08	67902.29	102925.00	63744.93	78363.14	47085.82	97141.01
18	UTTARAKHAND	12036.13	12820.79	17763.50	21393.76	20165.67	28295.85	35710.06	28416.41	21399.62	26701.09
19	UTTAR PRADESH	250471.26	380877.96	235448.38	405894.84	272553.08	474139.49	281398.92	373571.94	278089.75	332966.18**
20	WEST BENGAL	106618.64	153266.77	123227.84	111244.25	97578.85	128536.18	79465.80	151836.50	66563.30	Not reported
21	TELANGANA	0.00	0	0.00	0	46057.10	52841.4	37918.23	57138.46	29877.27	58066.58
22	DELHI	16495.76	21595.7	17700.74	18974.01	17855.94	20875.21	13775.25	18120.31	14168.00	Not reported
23	PUDUCHERRY	387.11	1188.33	736.39	1166.47	1275.34	2607.70	1673.27	1708.59	2299.22	2777.63
24	ANDAMAN & NICOBAR	575.17	944.54	391.79	1450.66	891.78	1547.22	1421.03	991.04	1207.51	1058.93
25	CHANDIGARH	685.85	890.47	731.19	982.32	996.18	1115.55	1420.25	649.78	762.19	1114.37
26	D. & NAGAR HAVELI	238.37	37.57	378.31	149.8	281.31	123.48	210.97	148.58	569.61	Not reported
27	DAMAN & DIU	188.1	250.16	161.19	242.56	195.77	266.25	133.55	92.37	307.96	224.35
28	LAKSHADWEEP	146.44	155.97	147.46	219.95	138.16	96.12	155.91	122.64	146.95	Not reported
29	ARUNACHAL PRADESH	12392.5	10645.63	10344.16	8327.97	15557.38	12426.38	12923.23	12474.16	11346.05	Not reported
30	ASSAM	90085.33	82297.54	103145.19	86765.72	103517.50	110234.09	92972.20	50864.92	64397.66	32590.62**
31	MANIPUR	7700.66	5001.89	16140.54	9333.16	14929.58	10208.81	10267.27	13185.16	9998.54	8953.07
32	MEGHALAYA	10608.84	10491.28	14287.83	13137.55	14357.78	15239.27	12418.60	1751.50	19135.66	10525.93**
33	MIZORAM	5480.34	5645.8	4772.89	5086.57	5695.57	5556.16	5371.93	7017.65	4666.49	6075.24
34	NAGALAND	8526.31	8571.73	8912.80	10025.77	12202.63	11809.67	8796.00	13692.96	15149.57	Not reported
35	SIKKIM	2115.37	1975.25	2607.14	1909.3	2998.60	1775.36	2022.73	2560.52	1625.01	Not reported
36	TRIPURA	9437.63	10832.63	13651.31	14350.03	14074.26	16471.05	18194.62	9267.31	11710.57	16204.54
	Total	1570149.59	2164981.24	1626748.57	2049362.34	1658181.93	2354205.31	1543893.15	2111864.86	1443031.60	1506245.25

*The expenditure reported is for ICDS General) and Supplementary Nutrition Programme (SNP).

** The expenditure for SNP only has been reported.

